

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

M/S. DOWNTOWN TRADING AND INVESTMENTS LIMITED (DTTIL)

(Registered Office –1, Quay Street, Darukhana, Mazagaon, Mumbai- 400010)

This Post Offer Public Announcement is being issued by M/s. Aryaman Financial Services Limited, (Manager to the Offer) on behalf of Mr. Krishna Kumar Pittie and Mrs. Sangeeta Pittie (Acquirers) subsequent to the completion of offer formalities, for acquiring 1,00, 000 equity shares of DTTIL (Target Company) representing 20.00% of the equity share capital at a price of Rs. 16.00 per share for each fully paid up Equity share.

The offer opened on 07.02.05 and closed on 26.02.05

The details of the offer are as under:

SR. NO	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUALS	
1	Offer Price: - Fully Paid Equity Shares	Rs. 16.00 per share		Rs. 16.00 per share	
2	Partly Paid Equity Shares	N.A.		N.A.	
3	Share holding of acquirer including PACs (No. & %) before SPA / P.A.	NIL		NIL	
4	Shares acquired by way of SPA or market purchases (No. & %)	2,74,500		2,74,500	
5	Shares acquired in the Open Offer (No. & %) capital	54.90% of Voting Capital		54.90% of Voting Capital	
6		1,00,000		97,000	
7		20% of Voting Capital		19.40% of Voting Capital	
8	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 16.00 lacs		Rs. 15.52 lacs	
9	Shares acquired after PA but before 7 working days prior to Closure Date, if any. (No. & %)	NIL		NIL	
10	Post Offer Share Holding of Acquirers (No. & %) (2+3+4+6)	3,74,500		3,71,500	
		74.90% of Voting Capital		74.30% of Voting Capital	
11	Pre & Post offer share holding of Public* (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		225500 45.10% of Voting Capital	125500 25.10% of Voting Capital	225500 45.10% of Voting Capital	128500 25.70% of Voting Capital

* Including shares held by the existing promoters.

Other Details:

Status of the escrow account, Whether released or not	The escrow account consisted of Rs.4.00 lacs in cash. An amount of Rs. 3.60 Lacs was transferred from the account to the special account for the payment to be made to the shareholders, whose shares have been accepted under the offer. The balance is being refunded to the Acquirer.
Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable.
Status of investor complaints received, If any	Not Applicable

Issued by: MANAGER TO THE OFFER  Aryaman Financial Services Limited, 208, Maker Chamber V, Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person: Ms. Manisha Srivastava	REGISTRAR TO THE OFFER Bigshare Services Pvt. Ltd. E/2, Ansa Industrial Estate, Sakivihar Road, Saki Naka, Andheri – 400 072 Tel : 022 28470652 / 53 Fax : 022 28475207 Email :bigshare@bom7.vsnl.net.in
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On Behalf of Acquirers :

Mr. Krishna Kumar Pittie	7A, Aangan Bldg., Main Avenue Road, Santacruz(West), Mumbai- 400054
Ms. Sangeeta Pittie	7B, Aangan Bldg., Main Avenue Road, Santacruz(West), Mumbai- 400054

Place: Mumbai

Date: 01 / 04 / 05